

NOTICE

IN THE HIGH COURT OF ORISSA: CUTTACK

The High Court Level Lok Adalat is scheduled to be held in the High Court Premises on Saturday the **13th day of May, 2017** under the aegis of High Court Legal Services Committee. The following matters will be taken up for disposal in the aforesaid High Court Level Lok Adalat.

- (i) Criminal Compoundable Cases
- (ii) Criminal Revision U/s.138 N.I. Act
- (iii) Bank Matters (Relating to SARFAESI Act)
- (iv) MACA & FAO (Relating to Motor Accident Claim Appeals)
- (v) Land Acquisition Matters
- (vi) Electricity relating to disconnection of power supply, excess billing, electrocution etc.

The learned counsel desirous of getting their matters settled before the aforesaid Lok Adalat, may submit mention memos before the Registrar (Judicial)-cum-Secretary, High Court Legal Services Committee, on all working days in his chamber between **10.00 A.M. to 5.00 P.M. latest by 27.04.2017**. Concerned Judicial Section of the Court are also requested to send the records to the office of Lok Adalat (H.C.L.S.Committee) as per Memo/list received at their end latest by **02.05.2017**.

Dated: 19.04.2017

Orissa High Court, Cuttack



**Secretary,
H.C.L.S.Committee**